

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 3774 of 2019

CORAM: HON'BLE MR. JUSTICE ANANDA SEN

(Through Video Conferencing)

Order No. 06: Dated: 25th June, 2020

Per Ananda Sen, J.:

Mr. Suraj Verma, learned counsel appears for the State prays for further two weeks' time to file an affidavit bringing on record the order dated 28.01.2020.

Time, as prayed for, is allowed.

List this case after two weeks under the heading "for orders".

(ANANDA SEN, J.)

MM